

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 129 of 2019

IN THE MATTER OF:

Shri M.N. Pratap Reddy & Anr.

...Appellants

Versus

M/s Lakshmi Narasimha Mining Co. (P) Ltd.

& Ors.

...Respondents

Present:

For Appellant: Mr. D. Abhinav Rao, Advocate.

**For Respondent: Mr. Jayant Mehta, Ms. Vaishali Kalera, Advocate for R-3
& R-4**

WITH

Company Appeal (AT) No. 148 of 2019

IN THE MATTER OF:

Ms. M. Nandana Reddy.

...Appellants

Versus

M/s Lakshmi Narasimha Mining Co. (P) Ltd.

& Ors.

...Respondents

Present:

For Appellant: Mr. S. Vivekananda, Advocate.

**For Respondent: Mr. D. Abhinav Rao, Advocate for R-6 & R-7
Ms. Vaishali Kalera, Advocate for R-3 & R-4.**

O R D E R

08.06.2020 At request of Learned Counsels appearing for the respective Parties, for filing of Hard and Soft copy of written submissions, the matter is adjourned to **25th June, 2020.**

Cont...

The Soft copy is to be filed before the Registrar of this Tribunal.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

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